

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-309-2020**

Rodrigues And Associates  
Rep. By Proprietor, Lydon Rodrigues ... Petitioner  
Versus  
Kodee Recourses ... Respondent.

Shri S. Sardesai, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 8<sup>th</sup> December 2020.**

**P.C. :**

Petitioner's counsel informs me that the respondent has approached the petitioner with the proposal for amicable settlement.

2. To ratify this proposal, the petitioner's counsel seeks some time.

3. Post the matter on 12.1.2021.

**DAMA SESHADRI NAIDU, J.**

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